

motor engine design. Substitution of diesel upto 15-20% was also found to be feasible under dual fuel mode with slight modification of engine.

(b) and (c) No, Sir. However, Planning Commission has set up an Energy Policy Committee to assess sectoral energy demands and to recommend an Energy Policy for the next 15-20 years.

[Translation]

#### Drinking Water Schemes

2747. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Delhi has submitted any schemes to the Central Water Commission for its approval in regard to the supply of drinking water in Delhi during the last three years;

(b) if so, the details thereof;

(c) whether these schemes have been cleared and if so, the details thereof and the number of schemes still pending for consideration at present;

(d) whether the Government are making efforts to seek financial assistance from the World Bank for such schemes;

(e) if so, the details thereof;

(f) if not, the sources through which funds are proposed to be made available for the schemes; and

(g) by when the pending schemes are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No, Sir. This Ministry is not aware whether any such scheme is submitted by Government of Delhi directly to CWC which is not under this Ministry.

(b) to (g) Do not arise.

#### Use of Beef

2748. SHRI S.P. JAISWAL : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Papsi sauce and chewinggum contain beef as an ingredient; and

(b) if so, the steps taken by the Government to check it?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b) Addition of Beef is not permissible under the Indian Food Laws for any food product including sauce and chewinggum.

[English]

#### Nuclear Fuel Complex

2749. SHRI MADHAVRAO SCINDIA :  
SHRI SATYAJITSINH DULIPSINH  
GAEKWAD :

Will the PRIME MINISTER be pleased to state :

(a) whether Prime Minister had inaugurated a Nuclear Fuel Complex at Hyderabad on January 28, 1997;

(b) if so, the details of production capacity, its cost and other features of the complex; and

(c) the manner in which this complex is likely to help the Nuclear Power Plants in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b) The Prime Minister inaugurated the New Uranium Fuel Assembly Plant (NUFAP) at Hyderabad on January 28, 1997. Nuclear Fuel Complex, Hyderabad had undertaken the setting up of the three new plants, details of which are as follows :

S. No.	Name of the Plant	Capacity	Estimated cost (Rs. in crores)
1.	New Uranium Fuel Assembly Plant (NUFAP)	300 TPY*	44.00
2.	New Uranium Oxide Fuel Plant (NUOFP)	335 TPY*	96.00
3.	New Zircaloy Fabrication Plant (NZFP)	59 TPY*	75.00

\*Tonnes per year

Out of the three plants, NUFAP has been completed while the other two plants are nearing completion. The present production capacity of the Nuclear Fuel Complex is around 300 MT per annum. The capacity will be doubled after all the three new plants become operational.

(c) The present production capacity of the existing Nuclear Fuel Complex is sufficient for the present requirement of the Nuclear Power Programme. The production capacity after commissioning of the new plants shall be sufficient to cater to a nuclear power capacity of 3750 MW, thus taking care of the requirement for the next 10 years or so.